GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3177
TO BE ANSWERED ON DECEMBER 18, 2025

UNIFIED METROPOLITAN TRANSPORT AUTHORITY FOR
TIRUCHIRAPPALLI

NO.3177.   SHRI DURAI VAIKO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a)   whether the Government is aware that the proposal to establish a Unified Metropolitan Transport Authority (UMTA) for Tiruchirappalli selected under the National Urban Transport Policy (NUTP) has remained non-functional for the last several years and if so, the details thereof;

(b)   whether any funds, operational guidelines or legislative support have been provided to the State Government of Tamil Nadu to facilitate the setting up of UMTA for Tiruchirappalli and if so, the details thereof;

(c)   whether the Union Government has taken steps to coordinate with the State Government and local authorities to revive and operationalise the UMTA framework for Tiruchirappalli;

(d)   if so, the current status of the proposal and the expected timeline for its implementation; and

(e)   whether the Government would consider providing technical and financial assistance to expedite the formation of UMTA for Tiruchirappalli in view of its importance in improving urban mobility and integration of various transport modes and if so, the details thereof?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a) to (e): Urban Transport is an integral part of Urban Development, which is a State subject. As such, initiatives for setting up of Unified Metropolitan Transport Authority (UMTA), its execution etc., are taken by the respective cities/States/UTs. MoHUA, being the central line Ministry for urban transport matters, have notified National Urban Transport Policy (NUTP 2006) and circulated various guiding policy framework documents including draft bill for Unified Metropolitan Transport Authority (UMTA) for systematic planning & implementation of urban transport in sustainable manner.

*****